## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 3(ND)/2016 CA NO.

CORAM:

PRESENT: SH. R.VARADHARAJAN Hon'ble Member (J)

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2016

NAME OF THE COMPANY:

Ms. Punita Khatter

V/s.

Explore Travels and Tour Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO. NAME DESIGNATION R

REPRESENTATION

SIGNATURE

## Order

Ld. Counsel for the Petitioner states that parties are in mediation, which is in the final stage. The parties prayed for one week's time for reporting settlement.

List on 12.8.2016 at 10.30 a.m. for further consideration.

(R. VARADHARAJAN)

MEMBER (J)

(R. MARADHAMADAH

(S.K. MOHAPATRA)

MEMBER (T)

Dated: 21st July, 2016

(P.K. SUD)